

THE SCHEDULE

(a) STATUTES

Year and Chapter	Subject	Extent of repeal
27 Hen Year VIII, c. 10	Uses. . .	The whole.
13 Eliz., c. 5.. . .	Fraudulent conveyances	The whole.
27 Eliz., c. 4.. . .	Fraudulent conveyances	The whole.
4 Mm., and Mary, c. 16	Clandestine mortgages	The whole.

(b) ACTS OF THE GOVERNOR GENERAL IN COUNCIL

Number and year	Subject	Extent of repeal
IX of 1842	Lease and release .	The whole.
XXXI of 1854....	Modes of conveying land.	Section 17.
XI of 1855...	Mesne profits and improvements.	Section 1; in the title, the words "to mesne profits and", and in the preamble "to limit the liability for mesne profitand".
XXVII of 1866.....	Indian Trustee Act	Section 31. So far as it relates to Bengal
IV of 1872.....	Punjab Laws Act	Regulations I of 1798 and XVII of 1806.
XX of 1875....	Central Provinces Laws Act	So far as it relates to Bengal Regulations I of 1798 and XVII of 1806.
XVIII of 1876	Oudh Laws Act	So far as it relates to Bengal Regulation XVII of 1806.
I of 1877.....	Specific Relief	In sections 35 and 36, the word "in writing".

(c) REGULATIONS

Number and year	Subject	Extent of repeal
Bengal Regulation I of 1798	Conditional sales	The whole Regulation.
Bengal Regulation XVII of 1806.	Redemption	The whole Regulation.
Bombay Regulation V of 1827.	Acknowledgment of debts; Interest; Mortgagees in possession.	Section 15.